

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.191/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyderbad
NAME OF THE PETITIONER(S)	Akhil Infradevelopers India Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderbad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	ADVOCATE	9000666072	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Petitioner.

Post the case on 04.12.2017.

Member (T)

Member (I)

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